

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 265 of 2015

Dated: 31st July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Vandana Global Ltd.

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

....Appellant (s)

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. Raunak Jain

Counsel for the Respondent(s)

:

Mr. K.Gopal Choudary
Mr. Arvind Banerjee (Rep.) for R.1

Mr. C. K. Rai
Mr. Umesh Prasad for R.2

Mr. Ravin Dubey for Impleaded Resp.
Mr. Girish Guta, EE (CSPTCL)

ORDER

As agreed by learned counsel for the parties, list the matter
on **11.09.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member
mk/vt

(Justice Ranjana P. Desai)
Chairperson